a Public Interest Litigation (PIL) pending before the Madurai Bench of the Madras High Court. The Bench has asked for a submission of the Tamil Nadu Pollution Control Board clearance which has been sought by INO on 22.05.2015 which has not been received. As of now, the 26 hectare site has been fenced, a large water storage tank installed and a water pipeline laid from a river source about 20 kms away. The approach road including a bridge and some road widening and strengthening work is only partially complete and halted due to the above stay order. The prototype detector lab at the Inter Institutional Centre for High Energy Physics (IICHEP) Madurai is subject to reclassification of land by the Tamil Nadu Government. The project proponents are constantly in touch with the Tamil Nadu Government authorities for getting the above clearances at an early date.

## Entrepreneurship in rural area of Gujarat and Rajasthan

†2096. SHRI RAM VICHAR NETAM: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the steps taken by Government to boost the culture of entrepreneurship in rural areas of the country; and
- (b) details of scheme, if any, drawn up by Government in this regard and the details of its implementation in various States in the country including Gujarat and Rajasthan, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Ministry of Skill Development and Entrepreneurship has launched its scheme on Entrepreneurship Education and Training - 'Udyamita'. The duration of the scheme is five years (2016-17 to 2020-21). The overall objective of the scheme is "By 2021, create a favorable ecosystem for entrepreneurship development through entrepreneurship education and training, advocacy, easy access to various components of entrepreneurship ecosystem including mentor network, credit, incubator & accelerator, information platform, research, etc. Also, promote development of social enterprises for inclusive growth."

Specific objectives of the scheme are as under:-

- Educate and equip potential and early stage entrepreneurs
- (ii) Connect entrepreneurs in enabling networks of ideas, mentors and funding

(iii) Coordinate and support Government entrepreneurship development schemes

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(iv) Catalyze a culture shift to support aspiring entrepreneurs

Entrepreneurship Education and Training will be provided in 2200 colleges, 300 schools (10+2), 500 Government ITIs and 50 Vocational Training Centers CVTCs) through Massive Open Online Courses (MOOCs) facilitated by faculty. Udyamita will be implemented through a system of Entrepreneurship Resource and Coordination Hubs, namely, National E-hub, 5 Regional E-hub, 50 Nodal E-hubs and E-hubs (colleges, schools, ITIs and VTCs). Five Nodal E-hubs (Gujarat-3 and Rajasthan-2) have been allotted under the scheme. Further, Ministry of Rural Development has launched a sub scheme under National Rural Livelihdod Mission (NRLM) "Start-up Village Entrepreneurship Programme" (SVEP) to promote startup entrepreneurship at village level by rural poor households by providing assured availability of need based financial support, capacity building and advisory services for establishment of village enterprises. It focuses on providing sustainable livelihoods and self-employment opportunities with financial assistance and training in business management of soft skills while creating local community cadre for promotion of enterprises. The program is expected to promote 1.8 lakh enterprises in 125 blocks in 24 states in four years and create employment for 3.78 lakh rural poor in four years from 2015-2019. Currently, the programme has been approved for 46 Blocks in 16 States including Gujarat and Rajasthan. The list of all the States with District and Blocks approved under the SVEP Scheme is given in the Statement.

Statement

List of all the States with District and Blocks approved under the SVEP scheme

S1.	No. Block	District	State	Allocated (in lakhs)	Released (in lakhs)
1	2	3	4	5	6
1.	Kuppam	Chittoor	Andhra Pradesh	120	120
2.	Srikalahasti	Chittoor			
3.	Srungavarapukota	Vizianagram			
4.	Cheepurupalli	Vizianagram			
5.	Barchatti	Gaya	Bihar	180	180

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1	2	3	4	5	6	
6.	Bodh Gaya	Gaya				
7.	Musahari	Muzaffarpur				
8.	Maraul	Muzaffarpur				
9.	Dhanarua	Patna				
10.	Jandaha	Vaishali				
11.	Khamba	Amreli	Gujarat	90	90	
12.	Garbada	Dahod				
13.	Ghoghamba	Panchmahal				
14.	BawaniKhera	Bhiwani	Haryana	60	60	
15.	Tauru	Mewat				
16.	Lar	Ganderbal	Jammu and Kashmir	60	60	
17.	Basholi	Kathua				
18.	Littipara	Pakur	Jharkhand	180	180	
19.	Pakunia	Pakur				
20.	Angara	Ranchi				
21.	Kolibera	Simdega				
22.	Khutpani	Singhbhum				
23.	Manoharpur	Singhbhum				
24.	Rajpur	Barwani	Madhya Pradesh	90	90	
25.	Samnagar	Dindori				
26.	Karahal	Sheopur				
27.	Barshi	Solapur	Maharashtra	60	60	
28.	Mohol	Solapur				
29.	Chumukedima	Dimapur	Nagaland	60	60	
30.	Jakhama	Kohima				
31.	Morada	Mayurbhanj	Odisha	60	60	
32.	Ranpur	Nayagarh				
33.	Kekri	Ajmer	Rajasthan	60	60	

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1	2	3	4	5	6
34.	Begun	Chittorgarh			
35.	Bijinepally	Mahbubnagar	Telangana	60	60
36.	Etumagara	Warangal			
37.	Tappal	Aligarh	Uttar Pradesh	60	60
38.	Chanve	Mirzapur			
39.	Dinhata-1	Cooch Behar	West Bengal	60	60
40.	Patharpratima	S 24 Parganas			
41.	Parakkode	Pathanamthitta	Kerala	60	60
42.	Vaduvukode	Ernakulam			
43.	Narharpur	Kanker	Chhattisgarh	120	120
44.	Bastar	Bastar			
45.	Kurud	Dhamtari			
46.	Lakhanpur	Ambikapur			

## National Apprenticeship Promotion Scheme

2097. SHRI T. RATHINAVEL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether it is a fact that Government has approved an outlay of  $\rat{10,000}$  crore towards a scheme to provide apprenticeship training to 50 lakh youth by 2020;
- (b) whether it is also a fact that the approved National Apprenticeship Promotion Scheme would provide financial incentives to employers to engage apprentices; and
- (c) whether it is also a fact that Government would share 25 per cent of the total stipend payable to an apprentice with employers, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (c) Yes Sir. Government of India has approved 'National Apprenticeship Promotion Scheme' with an indicative outlay of ₹ 10,000 crore to provide apprenticeship training to 50 lakh youth by 2020. Under the Scheme, Government of India will share 25%% of prescribed stipend subject to a maximum of ₹ 1500 per month per